

was killed and the aircraft was completely destroyed. The total loss to Government cannot be assessed until receipt of the proceedings of the Court of Inquiry which has already been convened.

Shri G. L. Chaudhary: May I know whether the aircraft was fully examined before it took off?

Shri Tyagi: Yes, that is always done.

Shri Jaipal Singh: In view of the fact that we know what the aircraft is that has crashed, may we know the reasons why the loss sustained has not been assessed?

Shri Tyagi: I have already stated the reasons. The Court of Inquiry is looking into the reasons, and unless I receive their report, it will not be possible for me to assess the loss.

Shri Suriya Prashad: May I know the number of air crashes in the I.A.F. in the current year?

Mr. Deputy-Speaker: This question refers to the one that took place near Ambala. For this, there must be a separate question.

Shri Jaipal Singh: May we know what relationship the reasons for the air crash have to the loss sustained?

Mr. Deputy-Speaker: The loss also seems to be one of the items of inquiry. Something has been lost. The question why it has been lost, and the amount of the loss sustained have been referred to the Court of Inquiry. That is what the hon. Minister said.

Shri Tyagi: The loss sustained is the loss of life of a pilot, and the loss of an aircraft.

Shri N. M. Lingam: May I know the type of aircraft that crashed?

Shri Tyagi: It was a Toofani aircraft.

REPORT ON GENERAL ELECTIONS

*1506. **Th. Jugal Kishore Sinha:** Will the Minister of Law be pleased to state how long it will take for Government to present a report on the last General Elections?

The Minister of Law and Minority Affairs (Shri Biswas): It is for the Election Commission to prepare and present this report to Government. I understand from the Commission that the volume containing statistical data has been prepared and will soon be sent to the Press for printing. The narrative part of the report which will be in a separate volume is expected to be finished soon, but the Commission is unable to state definitely how long it will take to present the report.

Shri Muniswamy: May I know, Sir, whether any summary has been prepared before presentation of the report?

Shri Biswas: The report is not yet ready and the question of summary does not arise at this stage.

ठाकुर युगल किशोर सिंह : क्या मैं जान सकता हूँ कि रिपोर्ट में किन-किन विषयों की चर्चा रहेगी ?

Shri Biswas: Will the hon. Member kindly repeat the question?

Th. Jugal Kishore Sinha: What are the points discussed in the report?

Mr. Deputy-Speaker: The hon. Member will await the report.

Shri Biswas: When the report is here, the hon. Member will see for himself.

CIVILIAN BOYS APPRENTICES SCHEME

*1507. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether any fresh students were admitted during the year 1953-54 under the Civilian Boys Apprentices Scheme for the training of matriculates in industrial trades in the E.M.E.; and

(b) what are the trades in which this training is being imparted?

The Deputy Minister of Defence (Shri Satish Chandra): (a) No Sir.

(b) Electrician, Engineering Equipment Mechanic, Fitter, Instrument

Mechanic, Machinist, Telecommunication Mechanic, Vehicle Mechanic.

Sardar Hukam Singh: After the training could all these trainees be absorbed in the corps or would they be left to find out jobs for themselves?

Shri Satish Chandra: All the trainees could not be absorbed as there were not enough vacancies. That is why no fresh apprentices are being recruited.

Sardar Hukam Singh: Is the scheme designed to train more civilians or only this batch will be completed?

Shri Satish Chandra: More of these people will be taken in if there are vacancies and, if we could absorb those already trained. As it is, we are finding it difficult to absorb those already trained.

Sardar Hukam Singh: Is the whole of the expenditure to be borne by Government or is it shared by the trainees as well?

Shri Satish Chandra: So far they have been trained at the cost of Government.

राष्ट्रीय रक्षा अकादमी

*१५०८. सेठ गोविन्द दास : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि १९५३ के अन्त में राष्ट्रीय रक्षा अकादमी में कितने केडट (छात्र) थे और उन में कितने अनुसूचित जातियों के थे ?

The Minister of Defence Organization (Shri Tyagi): 1512 cadets were undergoing training at the National Defence Academy, Dehra Dun, on the 1st November 1953. As we do not ask the cadets to indicate their castes, it is not possible to give information regarding the number of cadets who belonged to the Scheduled Castes without making a reference to each cadet individually.

सेठ गोविन्द दास : १९५३ में जितने छात्र वहाँ पर थे क्या उनकी संख्या १९५२

से अधिक थी, और क्या अब १९५३ के बाद और बढ़ रही है ?

श्री त्यागी : ठीक-ठीक संख्याओं का ब्योरा इस वक्त मेरे पास नहीं है। लेकिन मेरा ख्याल यह है कि संख्या पहले से बढ़ रही है।

Shri Velayudhan: May I know, Sir, whether it is the practice that when applications are invited, caste names are included there, and may I know whether Government does not ascertain whether Scheduled Castes are included there or not?

Shri Tyagi: There is such a practice. With a view to receiving less fee from Scheduled Caste candidates who offer to compete, their caste is inquired into, but all those who have applied are not taken. Selection is made on merit and only those who are selected are taken.

Shri B. S. Murthy: Apart from the unwillingness of the Government to find out the caste of the candidates, may I know what steps are being taken to see, that all the deserving candidates from Scheduled Castes who apply are given the chance to join?

Shri Tyagi: I am afraid I am not in a position to say what the Public Service Commission could do in this matter. It is a case where candidates apply and are selected on the basis of merit by the UPSC.

श्री घुलेकर : सिलेक्शन के वक्त तो यह नहीं देखा जाता कि यह शिड्यूल्ड कास्ट है या कोई और है, लेकिन मौजूदा हालात में क्या मिनिस्टर महोदय बतला सकते हैं कि कितन कॅडेट शिड्यूल्ड कास्ट के हैं ?

श्री त्यागी : मैं ने अर्ज किया कि दफ्तर के अन्दर इस किस्म का कोई रिकार्ड नहीं है। अगर मेम्बर साहब इसको जरूरी समझते हैं तो उसकी इत्तला हासिल की जा सकती है।

Shri N. L. Joshi: May I know how many candidates were refused admission during the year 1953?